

GOVERNMENT OF INDIA  
MINISTRY OF FINANCE  
DEPARTMENT OF INVESTMENT AND PUBLIC ASSET MANAGEMENT  
**LOK SABHA**  
**UNSTARRED QUESTION NO. 2225**  
TO BE ANSWERED ON MONDAY, AUGUST 2, 2021  
SRAVANA 11, 1943 (SAKA)

**Disinvestment of CPSEs**

2225. SHRI PRASUN BANERJEE:

Will the Minister of **Finance** be pleased to state:

- (a) whether the Government proposes to trench and or to disinvest profitable CPSEs of the country in a phased manner during the fiscal 2021-2022;
- (b) if so, the details thereof and the quantum of ETFs that would be raised from CPSEs to be taken under Bharat 22 ETFs thereof including the details of disinvestment and or selling off public sector equity to mutual funds, financial institutions and the private sector since 2014 therefor; and
- (c) the details of plan of the Government with Bridge and Roof Company located in Howrah Constituency?

**ANSWER**

**THE MINISTER OF STATE IN THE MINISTRY OF FINANCE**  
**(DR. BHAGWAT KISHANRAO KARAD)**

**(a):** Government follows a policy of disinvestment of Minority Stake Sale without transfer of management control in certain Central Public Sector Enterprises (CPSEs) through various SEBI approved methods such as Initial Public Offer (IPO), Offer for Sale (OFS), Buyback of Shares and Exchange Traded Funds (ETFs) offers. Disinvestment is an ongoing process. Timing of disinvestment transaction depends on the prevailing market condition and the investors' interest.

**(b):**The details of disinvestment of CPSEs under Bharat 22 ETF to investors (Retail, Non-Institutional Investors and Mutual Funds/Financial Institutions etc.) are as follows:

| <b>Tranches</b>      | <b>Launch date</b>                                 | <b>Total Realisation<br/>(Rs in Crore)</b> |
|----------------------|--|--|
| New Fund Offer       | 14 <sup>th</sup> – 17 <sup>th</sup> November, 2017 | 7424                                       |
| Further Fund Offer 1 | 20 <sup>th</sup> – 22 <sup>nd</sup> June, 2018     | 4137                                       |
| Additional Offering  | 14 <sup>th</sup> February, 2019                    | 5605                                       |
| Further Fund Offer 2 | 3 <sup>rd</sup> – 4 <sup>th</sup> October, 2019    | 2915                                       |
| <b>Total Amount</b>  |  | <b>20081</b>                               |

(c):The strategic disinvestment of Bridge and Roof Co. (India) Ltd. was approved by CCEA on 27.10.2016. During the first iteration,Preliminary Information Memorandum (PIM)/Expression of Interest (EoI) was issued on 12.10.2017, but no EoI was received. During the second iteration, CPSEs were also allowed to bid and PIM/EoI was issued on 25.10.2018. However, no financial bid was received.

\*\*\*